

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 387 OF 2017 &  
IA NO. 1102 OF 2017 & IA NO. 1081 OF 2018**

**Dated : 25<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Southern Power Distribution Company of ...Appellant(s)  
Andhra Pradesh Ltd.**

**Versus.**

**Andhra Pradesh Electricity Regulatory ...Respondent(s)  
Commission & Ors.**

Counsel for the Appellant(s) : Ms. Prerna Singh

Counsel for the Respondent(s) : Mr. K. V. Mohan  
Mr. K. V. Balakrishnan  
MR. Rahul Kumar Sharma for R-1

Mr. Raju Ramachandran, Sr. Adv.  
Mr. A. Sashidharan  
Mr. A. Venayagam Balan  
Ms. V. S. Lakshmi for R-2

**ORDER**

List the matter for further hearing on **01.11.2018**.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur )  
Chairperson**